

(c) if so, the details thereof ; and

(d) the reaction of Government there-to ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (d). No foreign company has been given an industrial licence for the manufacturing of television sets. Such firms are also not eligible for the issue of an industrial licence for manufacture of television sets in terms of the existing industrial policy, as this item is not included in the core sector. Moreover, manufacture of television sets with indigenous knowhow has already been established in the country.

Memorandum to Governor of Gujarat re : closure of Prabha Mills, Viramgam

7621. SHRI P. M. MEHTA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Gujarat Pradesh Branch of the Indian National Trade Union Congress and the Textile Labour Union, Viramgam have submitted a statement memorandum on the 31st May, 1971 to the Governor of Gujarat in connection with the closure of the Prabha Mills, Viramgam (Gujarat) from May 1968 due to non-availability of cotton ;

(b) if so, the main features thereof ; and

(c) the reaction of Government there-to ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). Yes, Sir. In their memorandum the two Unions have stated *inter-alia* that the reason for closure of mill was not the unavailability of cotton, as made out by management but mismanagement of the mill.

(c) The affairs of the mill have already been investigated under the I (D & R) Act and the report submitted by the Investigation Committee is being examined in consultation with the State Government etc.

Sainbari Murder Enquiry Commission Report

7622. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the reasons why the report of Sainbari Murder Enquiry Commission headed

by Mr. Justice Tarapada Mukherjee in West Bengal has not yet been published ;

(b) whether there is any difficulty in publishing the said report ; and

(c) the number of persons detained in West Bengal in 1970 and the number out of them convicted in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). The State Government of West Bengal have reported that the report submitted by the Commission of Inquiry on Sainbari Murder case has not been published in accordance with the orders of the High Court of Calcutta that the Government should not publish the said report nor take any action on the basis thereof, pending the disposal of the connected appeal before the Hon'ble Court.

(c) Information is being collected from the State Government and will be laid on the Table of the House.

Important papers missing from Shri Nagarwala's file

7623. SHRI SAMAR GUHA :
SHRI TUNA ORAON :
SHRI PILOO MODY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some important papers in connection with the Nagarwala Bank fraud case are missing ;

(b) if so, the nature of such papers ; and

(c) the steps taken by Government to unearth them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). According to the Delhi Administration, only one paper is reported to be missing from the case file of Shri Sohrab Rustam Nagarwala. The paper is described in the index as 'Fard Nishan Dehi Wa Maqboozgi'. This Fard related to the seizure of some articles from the accused. An inquiry was held by the District and Sessions Judge, Delhi in the matter. His report has been received by the Delhi Administration on the 6th August,

1971 and is being examined by them to fix responsibility for the loss of this document.

Price Reduction of Rayon Filament Yarn

7624. SHRI RAJDEO SINGH :
SHRI G. VENKATSWAMY :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the cost of production of Rayon Yarn had gone up considerably ; and

(b) if so, the effect of the price reduction, if any, of Rayon Filament Yarn on the industry and the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GORGI) (a) and (b). All aspects of the Rayon industry including the cost of production are now under examination of the Government in the context of the recommendations made in that behalf by the Tariff Commission.

**Examination by the Ministry of Planning
Re : performance of State Trading Corporation**

7625. SHRI S. C. SAMANTA : Will the Minister of PLANNING be pleased to state :

(a) whether his Ministry has examined the performance of the State Trading Corporation during the last three years, and

(b) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) and (b) The Planning Commission have not gone into the performance of the State Trading Corporation. The Annual Plan for 1970-71 of the State Trading Corporation with particular reference to its internal resources was, however, discussed in the Planning Commission. A similar discussion for 1971-72 is yet to be held.

Stagnation of officers of Central Information Service in Grade II

7626. SHRI INDER J. MALHOTRA : Will the Minister of INFORMATION

AND BROADCASTING be pleased to state :

(a) whether no meeting of the Departmental Promotion Committee for the purpose of promotion from Grade II to Grade I of the Central Information Service has been held after December, 1969 and, if so, the reasons therefor ;

(b) whether a certain batch of Officers has been stagnating in Grade II for almost six years ; and

(c) if so the reasons for the delay in holding the meeting of the Departmental Promotion Committee ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) A meeting of the Departmental Promotion Committee presided over by a Member of the Union Public Service Commission, for selection of officers of Grade II of the Central Information Service for promotion to Grade I of the Service was held in July, 1971

(b) There are a few such officers, but they had been considered and found unsuitable for promotion in December 1969 by the Departmental Promotion Committee.

(c) No meeting of the Departmental Promotion Committee was held in 1970 because apart from those considered unsuitable for promotion in December, 1969 no other officer became eligible for promotion under the rules during that year.

**Functioning of Transmitter at Alleppy
(Kerala)**

7627. SHRI R. BALAKRISHNA PILLAI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state ;

(a) whether the new high-power medium wave transmitter at Alleppy in Kerala has started functioning ; and

(b) the estimated cost of the transmitter at Alleppy ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Yes, Sir.

(b) Rs. 46.13 lakhs,